

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

16/204/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE COMPANY: M/s Ajay Industrial Corporation Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Alok Kuamr Kuchhal, Advocate

ORDER

It appears that no notice has been issued to the ROC. Let steps be taken.

To come up on 5th February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)